

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.12.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 211/BB/2020	For admission	Sec 252 (3) of CA 2013	Mount blue Retail Pvt Ltd	Vivek Mishra, PCS	ROC	

ADVOCATE FOR PETITIONER/s:

ORDER

Heard Shri Vivek Mishra, Learned PCS for the Petitioner through Video Conference.

Admit and issue notice. Registry is directed to issue notice to the Registrar of Companies, Bangalore through email and the Petitioner is also permitted to take notice to the Registrar of Companies, Bangalore, through authorized email along with Company Petition and material paper as well as by speed post and submit the proof of service in the Registry well before the next date of hearing. ROC is directed to file his reply within three weeks with a copy endorsing to the Petitioner. The Petitioner is directed to file its reply, if any, to the report of the ROC well before the next date of hearing. Post the case for final hearing on 21.12.2020.



MEMBER (T)



MEMBER (J)

Verified

Court Officer